

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

-10-

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

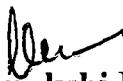
Orders of the Tribunal

OA No.416/2013
Date of Order : 25.09.2014

None present for applicant.
Smt. K. Parveen, present, for respondents.

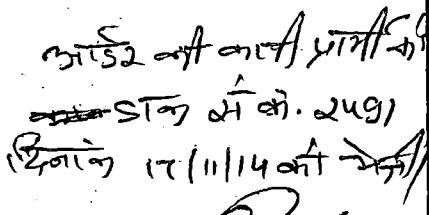
None present for applicant. Even on earlier dates i.e. on 03rd February, 2014, 04th March, 2014, 09th May, 2014, 27th May, 2014 none was present on behalf of the applicant.

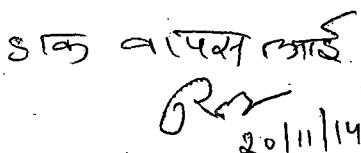
Today also, none is present on behalf of the applicants. Thus, from the continuous non-presence of the applicant and his counsel, it appears that the applicant and his counsel are not serious to prosecute the case. Therefore, the OA is dismissed for default.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member


rss


MS2 att on 17/11/14
STG 21/11/2014
RJ 17/11/14 att 20/11/14
RJ 17/11/14


STG 21/11/2014
RJ 20/11/14